

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

(Returnable Notice has been issued for 14.08.2017. Under I/C before Court category.

D.No.8182/2017 has been linked with D.No.8505/2017 arising out of common order.)

WITH

SLP(C) No. 21637/2017 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 43902/2017)

Date : 21-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Amar Deep Sharma,Adv.
 Mr. Rakesh Uttamchandra Upadhyay, AOR

M/s Rajita(TH),Adv.
Mr. Surinder Kumar Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.14239/2017

Service of notice is complete on the respondent Nos.1 & 2, but no one has entered appearance on their behalf.

Four weeks time as last chance is given to the Id.counsel for the petitioner to comply with the terms of the order dated 04.10.2017 of this Court in respect of the respondent Nos.3 & 4.

SLP(C) No. 21637/2017

Service of notice is complete on the respondent Nos.1 & 2, but no one has entered appearance on their behalf.

Await the return of service of notice already issued to the respondent No.3.

List the matter again on 18.01.2018.

SANJAY PARIHAR
Registrar

SB